

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(pt.)/2510 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Sub:- **Casual Leave.**

Dated Guwahati, 5th April, 2025.

Ref:- Your note dated 04.04.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Mezivolu T. Therieh, District & Sessions Judge, Phek has been granted **casual leave on 03.04.2025 and 04.04.2025, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(pt.)/ 2511- 2512 /A, dtd. , 05-04-2025

Copy to:

1. Smti. Mezivolu T. Therieh, District & Sessions Judge, Phek.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]